



**TABLE 20.7 : DETAILS OF REVENUE RECEIPTS : 1996-97 (Contd.)**

(Rs. lakh)

Items	Karnataka	Kerala	Madhya Pradesh	Maharashtra	Manipur	Meghalaya	Mizoram	Nagaland	Orissa
1	11	12	13	14	15	16	17	18	19
<b>TOTAL REVENUES (I+II)</b>	<b>962,218</b>	<b>614,508</b>	<b>1,001,423</b>	<b>1,925,524</b>	<b>80,812</b>	<b>73,046</b>	<b>66,757</b>	<b>87,398</b>	<b>428,676</b>
<b>I. TAX REVENUES (A+B)</b>	<b>749,764</b>	<b>514,115</b>	<b>673,910</b>	<b>1,398,990</b>	<b>24,605</b>	<b>29,494</b>	<b>18,845</b>	<b>30,610</b>	<b>290,802</b>
<b>A. State's own Tax Revenue (1 to 3)</b>	<b>576,784</b>	<b>389,850</b>	<b>410,350</b>	<b>1,171,497</b>	<b>1,420</b>	<b>7,737</b>	<b>667</b>	<b>3,135</b>	<b>134,204</b>
1. Taxes on Income (i-ii)	15,895	1,210	11,226	38,235	508	113	160	308	-
(i) Agricultural Income Tax	3,953	1,210	-	-	-	-	-	-	-
(ii) Taxes on Professions, Trades, Callings and Employment	11,942	-	11,226	38,235	508	113	160	308	-
2. Taxes on Property and Capital transactions (i to iii)	53,367	39,179	34,293	138,453	248	131	82	570	10,372
(i) Land Revenue	4,604	2,233	2,404	10,996	76	15	80	10	3,520
(ii) Stamps and Registration fees	48,763	36,030	31,889	127,457	140	116	2	560	6,852
(iii) Urban Immovable Property Tax	-	916	-	-	32	-	-	-	-
3. Taxes on commodities and services (i to vii)	507,522	349,461	364,831	994,809	664	7,493	425	2,257	123,832
(i) Sales Tax (a to f)	351,019	277,228	173,125	729,000	205	3,140	199	1,870	89,351
a) State Sales Tax	337,090	260,014	136,790	475,961	205	1,268	199	1,870	89,350
b) Central Sales Tax	13,929	16,956	36,312	124,499	-	1,424	-	-	-
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	118,844	-	448	-	-	-
d) Surcharge on Sales Tax	-	-	-	13	-	-	-	-	-
e) Receipts of Turnover Tax	-	-	-	8,553	-	-	-	-	-
f) Other Receipts	-	258	23	1,130	-	-	-	-	1
(ii) State Excise	84,387	41,853	74,254	106,850	180	3,128	89	100	9,077
(iii) Taxes on Vehicles	32,575	24,759	33,816	61,374	134	295	92	265	12,825
(iv) Taxes on Goods and Passengers	19,944	-	29,717	20,087	38	571	31	-	1
(v) Taxes and Duties on Electricity	10,650	4,676	51,637	40,331	-	1	-	-	12,006
(vi) Entertainment Tax	3,420	7	1,710	10,131	-	10	-	-	572
(vii) Other Taxes and Duties	5,527	938	572	27,036	107	348	14	22	-
<b>B. Share in Central Taxes (1 to 4)</b>	<b>172,980</b>	<b>124,265</b>	<b>263,560</b>	<b>227,493</b>	<b>23,185</b>	<b>21,757</b>	<b>18,178</b>	<b>27,475</b>	<b>156,598</b>
1. Corporation Tax	-	-	-	-	-	-	-	-	-
2. Income Tax	72,247	52,432	112,163	87,783	3,818	3,832	2,019	2,451	60,820
3. Estate Duty	-	-	-	-	-	-	-	-	-
4. Union Excise Duties	100,733	71,833	151,397	139,710	19,367	17,925	16,159	25,024	95,778
<b>II. NON-TAX REVENUE (C+D)</b>	<b>212,454</b>	<b>100,393</b>	<b>327,513</b>	<b>526,534</b>	<b>56,207</b>	<b>43,552</b>	<b>47,912</b>	<b>56,788</b>	<b>137,874</b>
<b>C. State's own Non-Tax Revenue (1 to 6)</b>	<b>134,231</b>	<b>51,380</b>	<b>197,494</b>	<b>375,488</b>	<b>5,915</b>	<b>4,747</b>	<b>4,642</b>	<b>4,104</b>	<b>48,178</b>
1. Interest Receipts	67,461	5,573	26,987	203,453	102	478	46	214	1,344
2. Dividends and Profits	529	392	281	927	2	-	-	-	36
3. General Services	12,342	15,788	10,795	28,810	3,381	1,928	2,482	980	4,877
of which: State lotteries	3,300	10,663	-	3,685	-	1,362	1,546	-	-
4. Social Services (i to viii)	10,299	4,726	5,679	17,437	287	267	277	118	3,512
(i) Education, Sports, Art and Culture	1,468	2,616	1,156	3,464	74	57	19	22	1,126
(ii) Medical, Public Health and Family Welfare	2,181	1,176	949	6,159	50	142	14	6	639
(iii) Housing	502	147	412	970	31	15	28	32	523
(iv) Urban Development	4,736	263	187	2,299	-	34	-	-	9
(v) Labour and Employment	347	360	408	1,187	1	2	-	5	70
(vi) Social Security and Welfare	803	86	549	2,080	49	3	11	2	76
(vii) Water Supply and Sanitation	124	48	766	514	80	13	203	50	961
(viii) Others	138	30	1,252	764	2	1	2	1	108
5. Fiscal Services	-	-	-	3	-	-	-	-	1
6. Economic Services (i to xvii)	43,600	24,901	153,752	124,858	2,143	2,074	1,837	2,792	38,408
(i) Crop Husbandry	889	1,563	1,006	1,233	40	160	58	11	444
(ii) Animal Husbandry	222	431	205	337	16	86	29	13	94
(iii) Fisheries	462	98	151	245	4	4	6	2	114
(iv) Forestry and Wildlife	11,335	16,200	55,961	14,697	281	657	206	480	7,621
(v) Plantations	-	-	-	-	1	-	-	-	-
(vi) Co-operation	1,390	1,262	1,310	3,749	10	6	3	1	595
(vii) Other Agricultural Programmes	12	3	255	27	1	91	4	1	163
(viii) Major and Medium Irrigation projects	1,710	220	4,471	5,800	94	-	-	-	654
(ix) Minor Irrigations	156	100	711	952	-	4	-	3	201
(x) Power	9,476	-	-	12,540	1,630	-	1,207	1,800	33
(xi) Petroleum	-	-	-	1	-	-	-	-	-
(xii) Village and Small Industries	2,541	193	472	567	11	11	10	2	60
(xiii) Industries@	10,282	1,833	85,331	25,940	2	902	51	1	26,946
(xiv) Ports and Light Houses	103	136	-	163	-	-	-	-	217
(xv) Road Transport	-	-	-	-	-	-	183	461	-
(xvi) Tourism	225	844	1	-	1	4	12	4	15
(xvii) Others*	4,797	2,018	3,878	58,607	52	149	68	13	1,251
<b>D. Grants from the Centre (1 to 5)</b>	<b>78,223</b>	<b>49,013</b>	<b>130,019</b>	<b>151,046</b>	<b>50,292</b>	<b>38,805</b>	<b>43,270</b>	<b>52,684</b>	<b>89,696</b>
1. State Plan Schemes	30,511	16,075	37,370	78,514	29,206	22,171	24,435	43,926	33,754
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	9,093	1,555	6,859	10,532	-	1,121	-	5,106	7,221
3. Centrally Sponsored Schemes	32,524	22,037	62,278	48,094	6,210	2,139	4,226	-	24,325
4. NEC/ Special Plan Scheme	-	5,106	-	-	342	288	794	799	-
5. Non-Plan Grants (a to c)	6,095	4,240	23,512	13,906	14,534	13,086	13,815	2,853	24,396
a) Statutory Grants	1,461	1,359	2,615	7,224	13,857	11,411	13,081	785	13,989
b) Grants for relief on account of Natural Calamities	3,139	-	-	-	-	1,000	95	-	1,433
c) Others	1,495	2,881	20,897	6,682	677	675	639	2,068	8,974

